

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00545/2017**

Jabalpur, this Thursday, the 22<sup>nd</sup> day of August, 2019

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Anand Kumar Singraure, S/o of Late Shri Omkar Prasad  
Singraure, Aged about 30 years,  
R/o Village and Post Pondi  
Nagrar, Bijadandi, District Mandla (MP),  
Mob. 9993219494, 9425707901,  
Pin code 481662

**-Applicant**

(By Advocate –**NONE**)

**V e r s u s**

1. Union of India, through the Secretary,  
Ministry of Postal Department, Dak Bhawan,  
Sansad Marg, New Delhi-110001

2. Chief Post master General,  
Madhya Pradesh,  
Hoshangabad Road, Parimandal,  
Bhopal-462012

3. Assistant Post Master General (Staff),  
Madhya Pradesh, Hoshangabad Road,  
Parimandal, Bhopal-462012

4. Circle Relaxation Committee, Through its Chairman,  
Office of the Chief Post Master General,  
Madhya Pradesh, Hoshangabad Road,  
Parimandal, Bhopal-462012

5. Senior Superintendent Post Office,  
Balaghat Division, Balaghat (MP) 481001

**- Respondents**

(By Advocate –**Shri Pramod Chourasia**)

**O R D E R (ORAL)**

None for the applicant.

2. From the order sheet it is seen that on the last six occasions including today neither the applicant nor the counsel for the applicant had put appearance.
3. It seems that the applicant is not interested in prosecuting this matter further.
4. Resultantly, this Original Application is dismissed for want of prosecution.

**(Ramesh Singh Thakur)  
Judicial Member**

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